

DIVISION BENCH

O-210

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/164(KB)2022

IN

C.A.(CAA)/91(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	AGARWALLA UDYOG PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms.Meenakshi Manot, Adv.] For the petitioner

Mr.Shashi Agarwal, Adv.]

Mr.Alok Tandon, JD] For the office of RD(ER)

O R D E R

1. Ld.Counsel for the petitioner present. Joint Director for the office of RD(ER) present.
2. Joint Director appearing for RD(ER) seeks some time to file its reply affidavit to the Petition. Two weeks' time is granted.
3. Post the matter on **19/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)